

आयकर अपीलीय अधिकरण “ए” न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL “A” BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI R.S. SYAL, VICE PRESIDENT
AND SHRI PARTHA SARATHI CHAUDHURY, JM

आयकर अपील सं / ITA No.769/PUN/2019
निर्धारण वर्ष / Assessment Year : 2015-16

KGP Auto Limited,अपीलार्थी / Appellant
RS No.307/A, Uchgaon, Tal. Karveer,
Dist. Kolhapur – 416005.

PAN : AABCK1294N.

बनाम / V/s.

The Income Tax Officer,प्रत्यर्थी / Respondent
Ward 2(3), Kolhapur.

Assessee by : None (Withdrawal Application filed)

Revenue by : Shri S.P. Walimbe.

सुनवाई की तारीख / Date of Hearing : 21.12.2020

घोषणा की तारीख / Date of Pronouncement : 21.12.2020

आदेश / ORDER

This appeal by the assessee is directed against the order passed by the Commissioner of Income Tax (Appeals)-2, Kolhapur on 16.04.2019 in relation to the assessment year 2015-16.

2. Before us, the assessee has filed a letter dated nil seeking withdrawal of the appeal. The relevant contents of such letter reads as under :

“I have opted for the Direct Taxes Vivad se Vishwas Scheme in respect of the above appeal. Accordingly, I have been issued Form No.3 by the Pr. CIT, in response to my application.

I accordingly intend to withdraw my above referred appeal.

I request your Honour to kindly allow me to withdraw my above referred appeal and oblige.”

3. The ld. DR did not raise any objection to the withdrawal of the appeal filed by the assessee. As such, the assessee is permitted to withdraw the appeal.

4. In the result, the appeal is dismissed as 'withdrawn'.

Order pronounced in the open Court on 21st day of December, 2020.

Sd/-
(PARTHA SARATHI CHAUDHURY)
JUDICIAL MEMBER

Sd/-
(R.S. SYAL)
VICE PRESIDENT

पुणे / Pune; दिनांक / Dated : 21st December, 2020.
Yamini

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-2, Kolhapur.
4. The Pr.CIT – 2, Kolhapur.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "ए" बेंच,
पुणे / DR, ITAT, "A" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.